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Lab Testing Strategy

Subject: Testing strategy for persons who have been identified to have participated in Tablighi Jamaat (TJ) congregation in Delhi.

- Earlier instructions have been issued to draw swab samples for all the persons both symptomatic and asymptomatic who have arrived to Karnataka upto 15 days ago.
- The list of highly and moderately probable persons who may have participated in the congregation is being shared with the districts. The total number of such persons is 361 for the Karnataka State.
- The DHOs are advised to draw swab of these (361) persons and do the lab test. This is irrespective of the number of days of their arrival in Karnataka.
- Various laboratories who conduct tests in Karnataka are instructed to test these samples on priority.
- All these highly and moderately probable persons should be kept in government monitored quarantine for 14 days from the date of their arrival in Karnataka.
- Towards the end of their quarantine period on 12th or 13th day another swab should be taken and test should be conducted and in case they found negative again, they would be advised to go home and be under home quarantine for another 14 days.

Additional Chief Secretary to Govt Health and Family Welfare Department.

 Deputy Commissioners of all districts. 2 Divisional Joint Directors of all divisions for follow up and monitoring.